

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:4061
ANSWERED ON:03.12.2010
THERMAL POWER PLANTS
Ahir Shri Hansraj Gangaram

Will the Minister of POWER be pleased to state:

- (a) whether the Maharashtra State Power Generation Company Limited (MahaGenco) has sought permission from the Central Electricity Authority (CEA) before closing some of the thermal power plants in the State;
- (b) if so, the details thereof;
- (c) whether the CEA has accorded sanction no MahaGenco for closure of plants; and
- (d) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI BHARATSINH SOLANKI)

(a) to (d) : Central Electricity Authority (CEA) has informed that they had received a proposal dated 13th April, 2010 for retirement of Unit No.1 to 4 of 60 MW each of Uran gas based power station from Maharashtra State Power Generation Co. Ltd. (MAHAGENCO). The proposal was considered by CEA's Standing Committee for uprating, derating & retirement of generating units and processed approval of the Chairperson, CEA was accorded to the retirement of the units and their deletion from the list of generating stations/units of the country as maintained by the CEA.